

**Central Administrative Tribunal
Principal Bench**

C.P. No. 115/2017
In
O.A. No. 2804/2016

New Delhi, this the 8th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Dr. Vinay S/o Sh. Ram Singh
R/o RZ-148, L-Block, Vijay Enclave,
Palam, New Delhi.
2. Dr. Smriti Ridhi D/o Sh. S. Mritunjay Kumar
R/o 94, 3rd Floor, Arbindo Apartments, Adchini
Near NCERT Gate No.1, New Delhi.
3. Dr. Shweta D/o Sh. Shyam Lal Mittal
R/o G-23/195-196, Sector-7, Rohini, Delhi.
4. Dr. Anu Sharma D/o Kulbhushan
R/o 122-A/8, IIInd Floor, Gautam Nagar,
New Delhi.
Applicants

(By Advocate:Shri U. Srivastava)

Versus

Sh. Dr. Puneeta Mahajan,
Medical Superintendent
Dr. Baba Saheb Ambedkar Hospital
Govt. of NCT Delhi, Sector-Vi
Rohini, Delhi.
Respondents

(By Advocate: Ms. Sangita Rai)

ORDER(Oral)

Justice Permod Kohli :-

Ms. Sangita Rai, learned counsel for the respondents, on
instructions from Dr. Ashish Goyal, Additional Medical

Superintendent, Dr. Baba Saheb Ambedkar Hospital, Delhi, submits that in view of the fact that the services of the applicants were dispensed with by not allowing them to continue beyond 22.02.2017 and even though when the regularly appointed Junior Residents joined on 21.06.2017, the respondents will pay them the remuneration meant for the Junior Residents for the said period. As noticed in the earlier order *prima facie* charge of contempt is made out.

2. In view of this undertaking that the applicant will be paid the remuneration for the aforesaid period when they were prevented from continuing as Junior Residents in contravention of the judgment of this Tribunal, we refrain from proceeding further in this Contempt Petition. The respondents are allowed two months time to pay the remuneration for the period from 22.02.2017 to 21.06.2017. With these directions, the present contempt proceedings are hereby dropped with liberty to the applicant to seek revival in the event this undertaking is not complied with.

Order **dasti**.

(Uday Kumar Varma)
Member(A)

(Justice Permod Kohli)
Chairman

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